

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.119 of 2017  
(Circuit Bench case)**

Applicant(s)

Respondent(s)

N.G.Soman,  
Ambalamedu PO  
Ernakulam

Vs. Bharat Petroleum Co. Ltd.  
Kochi and 5 others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Mr.K.J.Sunil

Note of the Registry	Orders of the Tribunal
Item No.2	<p>Date: 6<sup>th</sup> October, 2017</p> <p>Post this application on 04.12.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>